

**RESUME' OF WORK DONE BY  
LOK SABHA**

**(SIXTH LOK SABHA—SECOND SESSION)**

*(11th June to 8th August, 1977)*



सत्यमेव जयते

**LOK SABHA SECRETARIAT  
NEW DELHI**

*September, 1977*

## P R E F A C E

This publication contains a brief resume' of work done by Lok Sabha during the Second Session of Sixth Lok Sabha, 1977.

NEW DELHI;  
*September 15, 1977*

AVTAR SINGH RIKHY,  
*Secretary.*

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RESUMÉ OF WORK DONE BY LOK SABHA DURING THE SECOND  
SESSION OF SIXTH LOK SABHA—JUNE—AUGUST, 1977

I. DURATION OF SESSION

|   |                    |
|---|--------------------|
| Date of commencement . . . . .                | 11th June 1977.    |
| Date of adjournment <i>sine-die</i> . . . . . | 8th August, 1977   |
| Date of prorogation . . . . .                 | 10th August, 1977. |
| Number of days of sittings . . . . .          | 48                 |
| Number of hours of sittings . . . . .         | 326 hours          |

2. BILLS

(1) Government Bills

| S. No. | Title of the Bill  | Date of introduction | Date of laying on the Table (in the case of Bills) passed by Rajya Sabha | Date of discussion in Lok Sabha        | Time taken   | No. of amendments tabled | No. of amendments carried | Progress/Remarks |
|--------|--|----------------------|--|--|--------------|--------------------------|---------------------------|------------------|
|        |  |                      |  |  | H.           | M.                       |                           |                  |
| 1      | 2  | 3                    | 4  | 5                                      | 6            | 7                        | 8                         | 9                |
| 1      | The Additional Emoluments (Compulsory Deposit) Amendment Bill, 1977.     | 11-6-77              |  | 18-6-77<br>(Consideration and passing) | 0 02<br>2 14 | 3                        | ..                        | Passed           |
| 2      | The Presidential and Vice-Presidential Elections (Amendment) Bill, 1977. | 16-6-77              |  | 18-6-77<br>(Consideration and passing) | 0 25         | ..                       | ..                        | Passed           |
| 3      | The Appropriation (Railways) No. 2 Bill, 1977.                           | 17-6-77              | ..   | 17-6-77<br>(Consideration and passing) | 0 01         | ..                       | ..                        | Passed           |

|   |   |         |    |  |    |    |     |    |                     |
|---|---|---------|----|--|----|----|-----|----|---------------------|
| 4 | The Finance (No. 2) Bill, 1977.                               | 17-6-77 | .. | 15-7-77<br>16-7-77<br>18-7-77<br>(Consideration and passing)<br>2-8-77<br>(Consideration of amendments recommended by Rajya Sabha) | 15 | 24 | 197 | 42 | Passed, as amended. |
| 5 | The National Highways (Amendment) Bill, 1977.                 | 18-6-77 | .. | 19-7-77<br>(Consideration and passing)   | 1  | 41 | 4   | .. | Passed              |
| 6 | The Payment of Wages (Amendment) Bill, 1977                   | 20-6-77 | .. | 23-6-77<br>(Consideration and passing)   | 1  | 26 | ..  | .. | Passed              |
| 7 | The Cardamom (Amendment) Bill, 1977.                          | 22-6-77 | .. | 19-7-77<br>(Consideration and passing)   | 1  | 14 | 1   | 1  | Passed              |
| 8 | The Yoga Undertakings (Taking Over of Management) Bill, 1977. | 22-6-77 | .. | 24-6-77<br>25-6-77<br>(Consideration and passing)  | 3  | 05 | 2   | 2  | Passed              |

Amendments recommended by Rajya Sabha rejected and Bill deemed to have been passed by both Houses in the form in which it was passed by Lok Sabha.

|    | 1  | 2       | 3       | 4  | 5   | 6  | 7  | 8  | 9       |
|----|--|---------|---------|----|---|----|----|----|---------|
|    |  |         |         |    |   | H  | M  |    |         |
|    |  |         |         |    |   | 0  | 01 | .. | Passed  |
| 9  | The Appropriation (No. 2) Bill, 1977.  | 14-7-77 | ..      | .. | 14-7-77<br>(Consideration and passing)            | 0  | 01 | .. | Passed  |
| 10 | The Insecticides (Amendment) Bill, 1977, as passed by Rajya Sabha.                   | ..      | 19-7-77 | .. | 26-7-77<br>(Consideration and passing)            | 1  | 35 | .. | Passed  |
| 11 | The Motor Vehicles (Amendment) Bill, 1977, as passed by Rajya Sabha.                 | ..      | 20-7-77 | .. | 25-7-77<br>(Consideration and passing)            | 2  | 37 | .. | Passed  |
| 12 | The Oil and Natural Gas Commission (Amendment) Bill, 1977, as passed by Rajya Sabha. | ..      | 20-7-77 | .. | 25-7-77<br>(Consideration and passing)            | 0  | 45 | .. | Passed  |
| 13 | The Tea (Amendment) Bill, 1977.  | 20-7-77 | ..      | .. | 26-7-77<br>27-7-77<br>(Consideration and passing) | 2  | 13 | .. | Passed  |
| 14 | The Petroleum (Amendment) Bill, 1977.  | 20-7-77 | ..      | .. | 26-7-77<br>(Consideration and passing)            | 0  | 37 | .. | Passed  |
| 15 | The Inland Steam-vessels (Amendment) Bill, 1977.                                     | 22-7-77 | ..      | .. | ..  | .. | .. | .. | Pending |
| 16 | The Nagaland Appropriation (No. 2) Bill, 1977.                                       | 25-7-77 | ..      | .. | 25-7-77<br>(Consideration and passing)            | 0  | 07 | .. | Passed  |
| 17 | The Appropriation (No. 3) Bill, 1977.  | 25-7-77 | ..      | .. | 25-7-77<br>(Consideration and passing)            | 0  | 03 | .. | Passed  |



|    |   |         |    |   |              |     |    |   |
|----|---|---------|----|---|--------------|-----|----|---|
| 18 | The Lokpal Bill, 1977.  | 28-7-77 | .. | 1-8-77<br>(Motion for reference of the Bill to a Joint Committee) | 0 03<br>3 48 | 353 | .. | Motion for reference of the Bill to a Joint Committee with instructions to report by the first day of the next session was adopted. |
| 19 | The Salaries and Allowances of Ministers (Amendment) Bill, 1977.                                      | 1-8-77  | .. | ..  | ..           | ..  | .. | Pending   |
| 20 | The Lady Hardinge Medical College and Hospital (Acquisition) and Miscellaneous Provisions Bill, 1977. | 1-8-77  | .. | ..  | ..           | ..  | .. | Pending   |
| 21 | The Salaries and Allowances of Leaders of Opposition in Parliament Bill, 1977.                        | 6-8-77  | .. | 8-8-77<br>(Consideration and passing)                             | 0 02<br>2 40 | 27  | 1  | Passed as amended   |

## SUMMARY

|  |     |
|--|-----|
| 1. Bills pending at the end of the last session . . . . .  | 2   |
| 2. Bills introduced . . . . .  | 18  |
| 3. Bills opposed at introduction stage . . . . .   | 2   |
| 4. Bills passed by Rajya Sabha and laid on the Table . . . . .   | 3   |
| 5. Bills returned by Rajya Sabha with recommendations and laid on the Table . . . . .  | 1   |
| 6. Bills passed . . . . .  | 17  |
| 7. Bills negatived . . . . .   | Nil |
| 8. Bills withdrawn . . . . .   | Nil |
| 9. Bills part-discussed . . . . .  | Nil |
| 10. Motions for adjournment of debate on Bills adopted . . . . .   | Nil |
| 11. Bills referred to Select Committee . . . . .   | Nil |
| 12. Bills referred to Joint Committee . . . . .  | 1   |
| 13. Bills originating in and referred to Joint Committee by Rajya Sabha in respect of which motions for concurrence was adopted by Lok Sabha . . . . . | Nil |
| 14. Bills pending at the end of the session <i>vide</i> para No. 295 of Lok Sabha Bulletin-Part II, dated 23-8-1977 . . . . .                          | 6   |

**(ii) Private Members' Bills**

| S. No. | Name of the Bill & Member-in-charge  | Date of introduction | Date of laying on the Table (in case of Bill passed by Rajya Sabha) | Date of discussion in Lok Sabha       | Time taken | No. of amendments tabled | No. of amendments carried | Progress/Remarks. |
|--------|--|----------------------|---|---------------------------------------|------------|--------------------------|---------------------------|-------------------|
| 1      |  | 3                    | 4   | 5                                     | 6          | 7                        | 8                         | 9                 |
|        |  |                      |   |                                       | H. M.      |                          |                           |                   |
| 1      | The Lokpal Bill, 1977 by Shri P. K. Deo  | 17-6-77              | ..  | 15-7-77<br>29-7-77<br>(Consideration) | 0-28       | ..                       | ..                        | Withdrawn         |
| 2      | The Constitution (Amendment) Bill, 1977 (Amendment of article 16) by Shri P. K. Deo.           | 17-6-77              | ..  | ..                                    | ..         | ..                       | ..                        | Pending           |
| 3      | The Constitution (Amendment) Bill, 1977 (Substitution of article 156, etc.) by Shri P. K. Deo. | 17-6-77              | ..  | ..                                    | ..         | ..                       | ..                        | Pending           |
| 4      | The Foreign Owned Plantations (Nationalisation) Bill, 1977 by Shri C. K. Chandrapan.           | 17-6-77              | ..  | ..                                    | ..         | ..                       | ..                        | Pending           |



|    |  |         |   |                            |      |   |   |   |   |
|----|--|---------|---|----------------------------|------|---|---|---|---|
| 11 | The National Defence Academy, Khadakvasala and the Indian Military Academy, Dehra Dun (Re-naming) Bill, 1977 by Shri Samar Guha. | 17-6-77 | — | —                          | —    | — | — | — | Pending   |
| 12 | The Constitution (Amendment) Bill, 1977 (Omission of article 370) by Shri P.K. Deo.  | 17-6-77 | — | —                          | —    | — | — | — | Pending   |
| 13 | The Payment of Bonus (Amendment) Bill, 1977 (Amendment of section 10 and substitution of section 20, etc.) by Shri Chitta Basu.  | 17-6-77 | — | —                          | —    | — | — | — | Pending   |
| 14 | The Constitution (Amendment) Bill, 1977 (Amendment of articles 19 & 326) by Dr. Laxmi Narayan Pandeya.                           | 17-6-77 | — | —                          | —    | — | — | — | Pending   |
| 15 | The Arms (Amendment) Bill, 1977 (Amendment of Section 2) by Dr. Laxmi Narayan Pandeya.   | 17-6-77 | — | —                          | —    | — | — | — | Pending   |
| 16 | The Constitution (Amendment) Bill, 1977 (Amendment of article 352) by Shri H.V. Kamath.  | 17-6-77 | — | 29-7-77<br>(Consideration) | 2-01 | 4 | — | — | Discussion on the Motion for consideration not concluded.<br>Pending. |

H M

|    |  |         |   |   |   |   |         |
|----|--|---------|---|---|---|---|---------|
| 17 | The Constitution (Amendment) Bill, 1977 (Amendment of article 74) by Shri Kanwar Lal Gupta.  | 17-6-77 | — | — | —   | — | Pending |
| 18 | The Providing of Employment, Payment of Unemployment Allowance and Unemployment Insurance Scheme Bill, 1977 by Shri Prasaunbhai Mehta. | 17-6-77 | — | — | 9 minutes taken on introduction of Bills at S.Nos. 1 to 18. | — | Pending |
| 19 | The Mental Health Bill, 1977 by Dr. Sushila Nayyar.  | 1-7-77  | — | — | 0-02  | — | Pending |
| 20 | The Indian Agricultural Workers Bill, 1977 by Shri Chitta Basu   | 1-7-77  | — | — | 0-01  | — | Pending |
| 21 | The Life Insurance Corporation (Restoration of Settlements) Bill, 1977 by Smt. Parvathi Krishnan.                                      | 1-7-77  | — | — | 0-01  | — | Pending |
| 22 | The Constitution (Amendment) Bill, 1977 (Amendment of article 217) by Shri Om Prakash Tyagi.   | 15-7-77 | — | — | —   | — | Pending |
| 23 | The Essential Commodities (Amendment) Bill, 1977 (Substitution of Section 10A) by Shri K. Jakkappa.                                    | 15-7-77 | — | — | —   | — | Pending |

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|    |   |         |   |   |   |         |
|----|---|---------|---|---|---|---------|
| 24 | The Unemployment Allowance Bill, 1977 by Shri K. Lakshappa.                                     | 15-7-77 | — | — | —   | Pending |
| 25 | The Caste System (Abolition) Bill, 1977 by Shri R. Lakshappa.                                   | 15-7-77 | — | — | —   | Pending |
| 26 | The Eradication of Poverty Scheme Bill, 1977 by Shri K. Lakshappa.                              | 15-7-77 | — | — | —   | Pending |
| 27 | The Prevention of Social Disabilities Bill, 1977 by Dr. Vasant Kumar Pandit.                    | 15-7-77 | — | — | —   | Pending |
| 28 | The Constitution (Amendment) Bill, 1977 (Amendment of article 51) by Shri H.V. Kamath.          | 15-7-77 | — | — | —   | Pending |
| 29 | The His Committee (Amendment) Bill, 1977 (Amendment of Sections 7 & 8) by Shri G. M. Banavalli. | 15-7-77 | — | — | 4 minutes taken on introduction of Bills at S. Nos. 22 to 29. | Pending |
| 30 | The Constitution (Amendment) Bill, 1977 (Amendment of article 324) by Shri C.K. Chandrappan.    | 15-7-77 | — | — | —   | Pending |

| 1  | 2   | 3       | 4 | 5 | 6 | 7 | 8 | 9       |
|----|---|---------|---|---|---|---|---|---------|
| 31 | The Constitution (Amendment) Bill, 1977 (Amendment of article 16) by Shri C.K. Chandrappan.                                   | 29-7-77 | — | — | — | — | — | Pending |
| 32 | The Constitution (Amendment) Bill, 1977 (Amendment of article 326) by Shri C.K. Chandrappan.                                  | 29-7-77 | — | — | — | — | — | Pending |
| 33 | The Constitution (Amendment) Bill, 1977 (Amendment of articles 81 and 82) by Shri C.K. Chandrappan.                           | 29-7-77 | — | — | — | — | — | Pending |
| 34 | The Constitution (Amendment) Bill, 1977 (Substitution of article 16 and amendment of article 320, etc.) by Shri Madhu Limaye. | 29-7-77 | — | — | — | — | — | Pending |
| 35 | The Constitution (Amendment) Bill, 1977 (Amendment of articles 37, 45, etc.) by Shri Madhu Limaye.                            | 29-7-77 | — | — | — | — | — | Pending |
| 36 | The Constitution (Amendment) Bill, 1977 (Amendment of articles 24 and 326) by Shri Madhu Limaye.                              | 29-7-77 | — | — | — | — | — | Pending |
| 37 | The Cantonments (Amendment) Bill, 1977 (Amendment of section 13, Omission of section 14, etc.) by Shri Madhu Limaye.          | 29-7-77 | — | — | — | — | — | Pending |





|    | 1  | 2       | 3  | 4  | 5  | 6  | 7  | 8  | 9       |
|----|--|---------|----|----|----|--|----|----|---------|
| 46 | The National Holiday on Netaji Subhas Chandra Bose's Birthday Bill, 1977 by Shri Sumar Guha.   | 29-7-77 | -- | -- | -- | --   | -- | -- | Pending |
| 47 | The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1977 (Amendment of section 1 and omission of section 8A) by Shri R.D. Gattani. | 29-7-77 | -- | -- | -- | --   | -- | -- | Pending |
| 48 | The Representation of the People (Amendment) Bill, 1977 (Insertion of new section 7A) by Shri Om Prakash Tyagi.  | 29-7-77 | -- | -- | -- | 8 minutes taken on introduction of Bills at S. Nos. 30 to 48 | -- | -- | Pending |

**SUMMARY**

|  |   |   |   |   |   |   |   |   |   |     |
|--|---|---|---|---|---|---|---|---|---|-----|
| 1. Bills pending at the end of last Session  | . | . | . | . | . | . | . | . | . | Nil |
| 2. Bills introduced  | . | . | . | . | . | . | . | . | . | 48  |
| 3. Bills withdrawn   | . | . | . | . | . | . | . | . | . | 3   |
| 4. Part discussed  | . | . | . | . | . | . | . | . | . | 1   |
| 5. Bills pending at the end of Session <i>vide</i> Para No. 296 of Bulletin Part II, dated 23-8-1977 | . | . | . | . | . | . | . | . | . | 45  |

\*No day was allotted to Private Members' Bills during the First Session.

### 3. CALLING ATTENTION STATEMENTS

| S. No. 1 | Brief Subject   | Name of the Member who called attention | Name of the Minister<br><hr/> Date of Statement | Time taken   |
|----------|---|---|---|--------------|
| 1        | 2   | 3                                       | 4   | 5            |
| 1        | Reported incident of 13 Harijans having been burnt alive and one shot dead in Belchi village of Patna District, Bihar on 27-5-77.   | Shrimati Parvathi Krishnan              | Shri Charan Singh<br><hr/> 13-6-77              | H.M.<br>0-14 |
| 2        | Reported firing by police on workers of Dalli Rajhara mines of Bhilai Steel Plant on 3-6-77 killing eight workers and injuring many others.   | Shrimati Parvathi Krishnan              | Shri Charan Singh<br><hr/> 14-6-77              | 0-13         |
| 3        | Reported large-scale murder and torture of Naxalites in Andhra Pradesh during the last few years as revealed by the Civil Rights Committee headed by Shri V.M. Tarkunde.  | Shri Samar Mukherjee                    | Shri Charan Singh<br><hr/> 15-6-77              | 0-17         |
| 4        | Reported statement of the Chief Justice of Karnataka about the dosiers of the Judges of High Courts and Supreme Court being prepared by the Central Government on the basis of their attitude towards 20 or 24 point programme.                         | Shri Vayalar Ravi                       | Shri Shanti Bhushan<br><hr/> 16-6-77            | 0-14         |
| 5        | Reported non-implementation of interim relief to the newspaper employees throughout the country by the managements of the newspapers in spite of Central Government's order resulting in indefinite strike all over the country by newspaper employees. | Shri Samar Mukherjee                    | Shri Ravindra Varma<br><hr/> 17-6-77            | 0-36         |
| 6        | Pre-election political situation in Jammu and Kashmir and reported postponement of the Assembly election scheduled to be held from June 30 to July 3, 1977.   | Shri Chitta Basu                        | Shri Shanti Bhushan<br><hr/> 22-6-77            | 0-45         |
| 7        | Serious situation arising out of lock-out in Indian Express and Financial Express, New Delhi since the 20th June, 1977 affecting the livelihood of their employees and steps taken by the Government.   | Shri Dinen Bhattacharya                 | Shri Ravindra Varma<br><hr/> 27-6-77            | 0-58         |

| 1  | 2   | 3                       | 4   | 5            |
|----|---|-------------------------|---|--------------|
| 8  | Reported suggestion of the Indian Jute Mills Association to close down the jute units for 7 to 10 days in a month due to acute shortage of raw jute and lay off in 15 jute mills in West Bengal.  | Shri C.K. Chandrappan   | Shri Mohan Dharis<br><hr/> 30-6-77        | H.M.<br>0-43 |
| 9  | Reported disappearance of several important papers and documents relating to Maruti Limited from the Regional Office of the Central Bank of India, New Delhi and suppression of that information for three years.   | Shri Jyotirmoy Bosu     | Shri H.M. Patel<br><hr/> 2-7-77           | 0-18         |
| 10 | Photostat copy published in the "Statesman" dated the 6th July, 1977 of a Bank Draft on the Cantonal Bank, Berne (Switzerland) revealing payment of 25,000 Swiss Francs to Mrs. Maneka Gandhi by order of Shri Sanjay Gandhi.   | Shri Hari Vishnu Kamath | Shri H.M. Patel<br><hr/> 7-7-77           | 0-49         |
| 11 | Reported swindling of crores of rupees as a result of mutilated and soiled currency notes of high denomination, meant for cancellation and destruction, finding their way in circulation after exchange from the Reserve Bank of India.   | Shri C.K. Chandrappan   | Shri H.M. Patel<br><hr/> 8-7-77           | 0-25         |
| 12 | Reported death of 30 persons and serious condition of 14 others as a result of consuming spurious liquor in Rameshwari Nagar area in Karol Bagh, New Delhi and alleged failure of police to prevent the sale of such liquor and of hospital authorities to treat the victims in time. | Shri Om Prakash Tyagi   | Shri Charan Singh<br><hr/> 16-7-77        | 0-29         |
| 13 | Reported curbs on import of Indian textiles imposed by the European Economic Community.   | Shri Vayalar Ravi       | Shri Mohan Dharis<br><hr/> 20-7-77        | 0-35         |
| 14 | Reported disappearance of groundnut oil from the markets, abnormal rise in the prices thereof, double refined palm oil being sold as groundnut oil and action being taken by Government to meet the scarcity and check black-marketing in groundnut oil.                              | Shri Yadvendra Dutt     | Shri Mohan Dharis<br><hr/> 22-7-77        | 0-20         |
| 15 | Reported unprecedented havoc caused to the entire sea coast of Kerala and some parts of Karnataka State due to severe sea erosion and the continuous threat of sea erosion every year in Kerala and some parts of Karnataka State.  | Shri Vayalar Ravi       | Shri Sufit Singh Barnala<br><hr/> 23-7-77 | 0-19         |

| 1  | 2   | 3                            | 4  | 5    |
|----|---|------------------------------|--|------|
|    |   |                              |  | H.M. |
| 16 | Visit of Minister of External Affairs to Nepal and the outcome of talks held by him with the King and Leaders of Nepal.   | Shri Ugra Sen                | Shri Atal Behari Vajpayee<br><hr/> 26-7-77 | 0-18 |
| 17 | Reported indefinite strike in the Kiriburu Iron Ore Mines of National Mineral Development Corporation following the failure of conciliation efforts.  | Shri C.K. Chandrappan        | Shri Biju Patnaik<br><hr/> 28-7-77         | 0-11 |
| 18 | Reported resentment among the people and students on account of the use in the 9th and 10th classes in some of the schools in Delhi and other parts of the country of a book entitled "A Modern Approach to English Grammar and Composition" which justifies the imposition of Emergency by the former Prime Minister.            | Shri Arjun Singh Bhadoria    | Dr. P.C. Chander<br><hr/> 29-7-77          | 0-32 |
| 19 | Reported statement made by the Minister of Law, justice and Company Affairs naming Shrimati Eva Vaz and Shri K.D. Naiker as the two Karnataka Ministers who sought to influence and interfere with judiciary and the reported denial of this by the Karnataka Ministers.  | Shri Vayalar Ravi            | Shri Shanti Bhushan<br><hr/> 2-8-77        | 0-10 |
| 20 | Reported serious situation arising out of accumulation of handloom cloth worth crores and the financial crisis faced by weavers as a result of rapid price rise of inputs e.g. staples, art silk yarn, dyes and other chemicals, causing unemployment of handloom weavers in various States.                                      | Shri Prasannbhai Mehta       | Shri Mohan Dharia<br><hr/> 3-8-77          | 0-49 |
| 21 | Reported collapse of many houses resulting in deaths of some persons, water logging, breaches in roads and choking of sewers in Delhi as a result of incessant rains causing great concern to the residents of the area affected and the steps taken to meet the situation arising out of flooding of many areas by river Yamuna. | Shri Kanwar Lal Gupta        | Shri Charan Singh<br><hr/> 4-8-77          | 0-06 |
| 22 | Reported apprehension of damage to North Eastern main railway line between Narayanpur and Bihpur due to soil erosion by river Ganga in the near future.   | Shri Gyaneshwar Prasad Yadav | Prof. Madhu Dandavate<br><hr/> 5-8-77      | 0-15 |

| 1  | 2  | 3                   | 4                                     | 5    |
|----|--|---------------------|---------------------------------------|------|
|    |  |                     |                                       | H.M. |
| 23 | Present situation of the Coca-cola Company, its refusal to fulfil its export commitment and to produce beverage of wholly Indian origin and closure of its factories rendering about 1½ lakh workers unemployed. | Shri Jyotirmoy Bosu | Shri George Fernandes<br><hr/> 8-8-77 | 0-30 |

#### 4. DIVISIONS

|                          |           |    |
|--------------------------|-----------|----|
| Number of Divisions held | . . . . . | 15 |
|--------------------------|-----------|----|

## 5. FINANCIAL BUSINESS

| Subject                       | Date of presentation | Date(s) of discussion                        | Time taken  |
|-------------------------------|----------------------|--|---|
|                               |                      |  | H. M.   |
|                               |                      | (i) <i>Railway Budget</i>                    |   |
| Budget (Railways) for 1977-78 | 11-6-77              |  | 0 22  |
|                               |                      | 13-6-77<br>14-6-77<br>15-6-77                | } General Discussion 14 45                            |
|                               |                      | 16-6-77<br>17-6-77                           | } Discussion and voting on Demands for Grants 8 23    |
|                               |                      | (ii) <i>General Budget</i>                   |   |
| Budget (General) for 1977-78  | 17-6-77              |  | 1 20  |
|                               |                      | 20-6-77<br>21-6-77<br>22-6-77<br>23-6-77     | } General Discussion 20 26                            |
|                               |                      | Discussion and voting on Demands for Grants— |   |
|                               |                      | 25-6-77<br>27-6-77                           | } *Commerce<br>*Civil Supplies and Co-operation 11 32 |
|                               |                      | 28-6-77                                      | Steel and Mines 5 48                                  |
|                               |                      | 29-6-77                                      | External Affairs 6 04                                 |
|                               |                      | 30-6-77<br>1-7-77<br>2-7-77<br>4-7-77        | } Agriculture and Irrigation 15 31                    |
|                               |                      | 4-7-77<br>5-7-77                             | } Defence 5 29  |
|                               |                      | 5-7-77<br>6-7-77                             | } **Education and Social Welfare<br>**Culture 8 58    |
|                               |                      | 6-7-77<br>7-7-77                             | } @Petroleum<br>@Chemicals and Fertilizers 6 56       |
|                               |                      | 8-7-77<br>9-7-77<br>11-7-77                  | } Industry 10 56                                      |
|                               |                      | 11-7-77<br>12-7-77                           | } Labour 6 24   |

\*Discussed together.

\*\*Discussed together.

@Discussed together.

| 1  | 2   | 3  | 4     |
|--|---|--|-------|
|  |   |  | H. M. |
|  | 12-7-77<br>13-7-77                            | } Home Affairs   | 9 46  |
|  | 14-7-77                                       | Energy   | 4 54  |
|  | 14-7-77<br>at<br>6.05 P.M.<br>Gulio-<br>tined | } Communications<br>Finance<br>Health and Family<br>Welfare<br>Information and<br>Broadcasting<br>Law, Justice and<br>Company Affairs<br>Planning<br>Shipping and Trans-<br>port<br>Supply and Rehabili-<br>tation<br>Tourism and Civil<br>Aviation<br>Works and Housing<br>Atomic Energy<br>Electronics<br>Space<br>Lok Sabha<br>Rajya Sabha<br>Parliamentary Affairs<br>Secretariat of the<br>Vice-President | 0 01  |
|  |   | Total time taken   | 92 19 |
| Demands for Excess Grants<br>in respect of Budget (General)<br>for 1974-75 | 16-6-77                                       | 25-7-77  | 0 01  |
|  |   | } Discussion and voting<br>on Demands for<br>Excess Grants<br>(General).   | 1 30  |
| <i>(iii) Budget in respect of the State of Nagaland</i>                    |   |  |       |
| Demands for Grants in respect<br>of the Budget (Nagaland)<br>for 1977-78.  | 28-3-77<br>(First<br>Session)                 | 22-7-77<br>25-7-77   | 1 24  |
|  |   | } Discussion and voting<br>on Demands for Grants   |       |



6. LEAVE OF ABSENCE

| Sl. No. | Name of Member                   | Period for which leave granted                 | Date when leave granted |
|---------|----------------------------------|--|-------------------------|
| 1       | Shri M. S. Sanjeevi Rao . . .    | 13-6-77 to 30-7-77                             | 8-7-77                  |
| 2       | Shri Mahamaya Prasad Sinha . . . | 11-8-77 to 5-8-77                              |                         |
| 3       | Shrimati Akbar Jahan Begum . . . | 11-6-77 to 11-7-77                             |                         |
| 4       | Shri V. P. Naik . . .            | 11-6-77 to 5-8-77                              |                         |
| 5       | Shri Rooplal Somani . . .        | 25-3-77 to 7-4-77<br>and<br>11-6-77 to 25-7-77 |                         |
| 6       | Shri Keshavrao Dhondge . . .     | 11-6-77 to 30-6-77                             |                         |
| 7       | Thakur Girija Nandan Singh . . . | 27-6-77 to 8-8-77                              | 1-8-77                  |
| 8       | Dr. Karan Singh . . .            | 13-6-77 to 5-7-77                              |                         |
| 9       | Shri P. Parthasarathy . . .      | 11-6-77 to 11-7-77                             |                         |
| 10      | Shri Keshavrao Dhondge . . .     | 1-7-77 to 15-7-77                              |                         |
| 11      | Shri Jadunath Kisku . . .        | 11-6-77 to 8-8-77                              |                         |
| 12      | Shri F. P. Gaekwad . . .         | 11-6-77 to 31-7-77                             |                         |
| 13      | Shrimati Akbar Jahan Begum . . . | 12-7-77 to 29-7-77                             |                         |
| 14      | Shri Prafulla Chandra Sen . . .  | 11-6-77 to 8-8-77                              |                         |

## 7. MOTIONS

### (i) *Motion for Election of Speaker*

| Brief subject   | Under rule | Proposer              | Seconder         | Date of moving | Decision of the House     |
|---|------------|-----------------------|------------------|----------------|---------------------------|
| Choosing Shri K.S. Hegde as the Speaker of Lok Sabha. | 7          | Shri Morarji R. Desai | Shri Y.B. Chavan | 21-7-77        | Adopted unani-<br>mously. |

(ii) Motions under Rules 191 and 342.

| Sl. No. | Brief subject  | Motion under rule | Name of Member who moved | Date(s) of discussion                                      | Time taken | Ministry/ Department concerned     | Remarks                   |
|---------|--|-------------------|--------------------------|--|------------|------------------------------------|---------------------------|
| 1       | 2  | 3                 | 4                        | 5  | 6          | 7                                  | 8                         |
| 1       | Annual Report of the U.G.C. for the year 1975-76.  | 342               | Dr. P.C. Chunder         | 20-7-77<br>21-7-77   | 4 46       | H. M. Education and Social Welfare |                           |
| *2      | Enshrinement of right to work in the Constitution and giving of subsistence allowance to all the unemployed, invalid and old people.           | 191               | Shri Jyotirmoy Bose      | 27-7-77<br>28-7-77   | 5 10       | Planning Commission                | Withdrawn                 |
| *3      | Problem of unemployment.   | 191               | Shri C.K. Chandrappan    |  |            |                                    |                           |
| **4     | 20th, 21st and 22nd Reports of the Commissioner for Scheduled Castes and Scheduled Tribes for the years 1970-71, 1971-72, 1972-73 and 1973-74. | 342               | @Prof. Madhu Dandavate   | 28-7-77<br>29-7-77<br>1-8-77<br>2-8-77<br>3-8-77<br>6-8-77 | 12 42      | Home Affairs                       | Discussion not concluded. |

\*Discussed together.

\*\*Short Duration Discussion under rule 193 re: employment of Scheduled Castes and Scheduled Tribes in services against reserved quota was also taken up together with the Motion on 6-8-77.

@On behalf of Shri Charan Singh.

| 1 | 2  | 3   | 4                     | 5                | 6    | 7                                | 8                         |
|---|--|-----|-----------------------|------------------|------|----------------------------------|---------------------------|
| 5 | Report (1974) of the Commission of Inquiry into the disappearance of Netaji Subhas Chandra Bose. | 342 | Shri Samar Guha       | 3-8-77           | 2 00 | Home Affairs                     | Discussion not concluded. |
| 6 | Disapproval of the conduct of the Minister of Home Affairs.                                      | 191 | Shri C.M. Stephen     | 4-8-77<br>5-8-77 | 5 27 | Prime Minister's Office.         | Negativ.                  |
| 7 | Continuing price rise in the country   | 191 | Shri Kanwar Lal Gupta | 5-8-77           | 2 06 | Civil Supplies and Co-operation. | Discussion not concluded. |
| 8 | White Paper on Misuse of Mass Media during the Internal Emergency.                               | 342 | Shri L.K. Advani      | 8-8-77           | 2 16 | Information and Broadcasting.    | Discussion not concluded. |

### 8. OATH OR AFFIRMATION

| Sl. No. | Name                            | Constituency | State             | Language of oath/affirmation | Date    |
|---------|---------------------------------|--------------|-------------------|------------------------------|---------|
| 1.      | *Shri A.E.T. Barrow             | —            | —                 | English (oath)               | 11-6-77 |
| 2.      | Shri Mohinder Singh Sayianwala  | Ferozepur    | Punjab            | English (oath)               | 17-6-77 |
| 3.      | *Shri Rudolph Rodrigues         | —            | —                 | English (affirmation)        | 20-6-77 |
| 4.      | Shri Ganga Singh                | Mandi        | Himachal Pradesh  | Hindi (affirmation)          | 24-6-77 |
| 5.      | Shri Niranjan Prasad Kesharwani | Bilaspur     | Madhya Pradesh    | Hindi (oath)                 | 11-7-77 |
| 6.      | Shrimati Parvati Devi           | Ladakh       | Jammu and Kashmir | Hindi (oath)                 | 20-7-77 |

\*Nominated by the President.

## 9. OBITUARY REFERENCES

| Sl. No. | Name and particulars of Membership  | Date of death | Date on which reference made | Time taken | Remarks |
|---------|---|---------------|------------------------------|------------|---------|
| 1       | 2   | 3             | 4                            | 5          | 6       |
|         |   |               |                              | H.M.       |         |
| 1       | Shri S.B. Giri, sitting Member of Lok Sabha   | 23-4-77       | 11-6-77                      |            | } 0—04  |
| 2       | Shri Girija Sankar Guha, Member of the Constituent Assembly and Provisional Parliament.                       | 2-3-77        | 11-6-77                      |            |         |
| 3       | Shri Hem Barua, Member of the Second, Third and Fourth Lok Sabha.   | 9-4-77        | 11-6-77                      |            |         |
| 4       | Shri K.C. Neogy, Member of the Central Legislative Assembly, Constituent Assembly and Provisional Parliament. | 2-6-77        | 11-6-77                      |            |         |
| 5       | Shri K. K. Warrior, Member of the Second and Third Lok Sabha.   | 12-6-77       | 13-6-77                      | 0—02       |         |
| 6       | Shri Rameshwar Tantia, Member of the Second and Third Lok Sabha.  | 22-7-77       | 26-7-77                      | 0—02       |         |
| 7       | Shri Muldas Bhudardas Vaishya, Member of the Provisional Parliament, First and Third Lok Sabha.               | 1-8-77        | 4-8-77                       |            | } 0—02  |
| 8       | Bakshi Abdur Rashid, Member of the Second and Third Lok Sabha   | 2-8-77        | 4-8-77                       |            |         |
| 9       | Shri Mohan Lal Gautam, Member of the Constituent Assembly and the Provisional Parliament.                     | 3-8-77        | 5-8-77                       | 0—02       |         |

## 10. PAPERS LAID ON THE TABLE

|  |      |
|--|------|
| (i) <i>By Government</i> . . . . .       | 1187 |
| (ii) <i>By Private Members</i> . . . . . | 7    |

**11. PERSONAL EXPLANATIONS UNDER RULE 357**

| Sl. No. | Brief Subject  | Name of Member who made the personal explanation | Date   | Time taken |
|---------|--|--|--------|------------|
|         |  |  |        | H. M.      |
| 1       | Point raised by Shri A.C. George in the House on the 7th July, 1977 about distribution of Invitation Cards in connection with a function to release the publication "Marx and Gandhi".                 | Prof. Madhu Dandavate                            | 8-7-77 | 0-04       |
| 2       | Certain remarks of Shri K. P. Unnikrishnan in the House on 4th August, 1977, regarding the removal of written warning from the personal file of Dr. J. P. Singh, a surgeon of the Willingdon Hospital. | Shri Raj Narain                                  | 8-8-77 | 0-20       |

**12. PETITION**

Presented by Member . . . . . 1

13. PRIVILEGE MATTERS

| Sl. No. | Brief Subject   | Name of the Member who raised the matter | Date on which matter brought before the House | Time taken   | Decision of the House  |
|---------|---|--|---|--------------|--|
| 1       | Alleged insinuations in a letter to the Editor published in the <i>Times of India</i> , New Delhi, dated the 11th July, 1977 by Shri Kishore J. Tanna of M/s. Jamnadas Madhavji and Co., Bombay, in respect of a statement made by the Minister of Commerce and Civil Supplies and Co-operation in Lok Sabha on the 27th June, 1977.  | Shri Jyotirmoy Bosu                      | 11-7-1977<br>12-7-1977                        | 0.01<br>0.01 | On 11-7-1977, the matter was held over. On 12-7-1977, the Deputy Speaker, who was in the Chair, referred the matter to the Committee of Privileges for examination and report under rule 227 of the Rules of Procedure and Conduct of Business in Lok Sabha.   |
| 2       | Alleged reflections and attributing motives to the Minister of Home Affairs (Shri Charan Singh) by Shrimati Indira Gandhi, former Prime Minister, in a press statement issued by her, in respect of certain statements made by the Minister of Home Affairs in Lok Sabha on the 13th and 14th July, 1977 about thinking of previous Government during Emergency to kill top opposition leaders. | Shri Gauri Shankar Rai                   | 16-7-1977<br>18-7-1977                        | 0.03<br>0.13 | On 16-7-77, the Deputy Speaker, who was in the Chair, observed that he would give his ruling on 18-7-77. On 18-7-77, the Deputy Speaker referred the matter to the Committee of Privileges for examination and report under rule 277 of the Rules of Procedure and Conduct of Business in Lok Sabha. |



- 3 Alleged misleading information given to the House by the Minister of Home Affairs (Shri Charan Singh) on the 13th June, 1977 in his statement on a Calling Attention matter about alleged atrocities on Harijans at Belchi Village in Bihar.
- Shri C. K. Chandrappan  
Shri B. Rachatah
- 16-7-1977  
4-8-1977  
5-8-1977
- 0'01  
0'14  
0'04
- On 5-8-1977, the Speaker disallowed the matter on the ground that the question relating to motive for the occurrence was *sub judice*.
- 4 Alleged misleading statement made by the Minister of Home Affairs (Shri Charan Singh) in the House on the 13th July, 1977 about "thinking" of the previous Government during emergency to kill the top opposition leaders.
- Shri Vayalar Ravi  
Shri K. P. Unnikrishnan
- 19-7-1977
- 1'05
- The Deputy Speaker, who was in the Chair, observed that for pointing out inaccuracy in the Minister's statement, the procedure was laid down in Direction 115 and the Minister of Home Affairs, who had clarified his statement earlier on the 14th July, 1977, could clarify the position again and the matter might be treated as closed.
- 5 Alleged misrepresentation of proceedings of the House dated the 4th August, 1977 by the All India Radio.
- Shri K. P. Unnikrishnan
- 8-8-1977
- 0'03
- The Speaker observed that the Ministry of Information and Broadcasting had explained the circumstances "in which the mistake occurred and had expressed regret. In view of the explanation and the regret expressed, the Speaker withheld his consent to the raising of the question of privilege under Rule 222 and the matter was treated as closed.

#### 14. QUESTIONS

##### (a) STARRED

|   |      |
|---|------|
| Number of Questions put down in Question Lists for Oral Answers | 814* |
| Number of Questions orally answered                             | 220  |

##### (b) UNSTARRED

|  |        |
|--|--------|
| Number of Questions put down in Question Lists for Written Answers and Written answers furnished | 6955** |
|--|--------|

##### (iii) SHORT NOTICE

|   |    |
|---|----|
| Number of Questions put down in Short Notice Question Lists | 31 |
| Number of Questions orally answered                         | 31 |

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\*Includes 12 Starred Questions withdrawn by the Members/deleted from the List transferred from one Ministry to another.

\*\*Includes 116 Unstarred Questions withdrawn by the Members/deleted from the Lists/transferred from one Ministry to another.

(iv) HALF-AN-HOUR DISCUSSIONS ARISING OUT OF ANSWERS TO QUESTIONS

| S. No. | Brief Subject                                     | Name of the Member who raised discussion | Date      | Ministry                              | Time taken  |
|--------|---|--|-----------|---------------------------------------|-------------|
| 1      | Committee on status of women                      | Smt. Parvathi Krishnan                   | 6-7-1977  | Education, Social Welfare and Culture | H.M<br>0 36 |
| 2      | Rise in the prices of essential commodities       | Dr. Lakshminarayan Pandeya               | 13-7-1977 | Civil Supplies and Co-operations      | 11 03       |
| 3      | Malaria incidence in the country                  | Shri Om Prakash Tyagi                    | 19-7-1977 | Health and Family Welfare             | 0 44        |
| 4      | Rural Poor  | Shri Chitta Basu                         | 21-7-1977 | Agriculture & Irrigation              | 0 41        |
| 5      | Fertilizer factory proposed to be set up in Korba | Dr. Lakshminarayan Pandeya               | 26-7-1977 | Chemicals & Fertilizers               | 0 30        |
| 6      | Working of Vijaya Bank Limited                    | Shri K. Lakshappa                        | 28-7-1977 | Finance and Revenue & Banking         | 0 3a        |
| 7      | Closure of rice mills in Kalahandi, Orissa        | Shri P. K. Das                           | 2-8-1977  | Agriculture & Irrigation              | 0 30        |
| 8      | Engagement of workers through contractors         | Shri Vasant Sathc                        | 4-8-1977  | Steel & Mines                         | 0 36        |

### 15. RESIGNATION BY SPEAKER

| Name of Speaker       | Date of Resignation | Date of announcement in the House |
|-----------------------|---------------------|-----------------------------------|
| Shri N. Sanjiva Reddy | 13-7-77 (1 P.M.)    | 13-7-77                           |

### 16. RESIGNATIONS BY MEMBERS

| Sl. No. | Name                     | State          | Constituency | Date from which resignation took effect ] | Date of publication in Bulletin and notification in Gazette | Date of announcement in the House |
|---------|--------------------------|----------------|--------------|---|---|-----------------------------------|
| 1       | Shri Parkash Singh Badal | Punjab         | Feridkot     | [ 18-6-77                                 | 18-6-77   | 18-6-77                           |
| 2       | Shri N. Sanjiva Reddy    | Andhra Pradesh | Nandyal      | 21-7-77 (afternoon)                       | 21-7-77   | 21-7-77                           |

## 17. RESOLUTIONS

### (1) Government Resolutions

| Sl. No. | Brief subject   | Name of Minister who moved | Date of moving and discussion | Time taken | Ministry/Department concerned | Remarks |
|---------|---|----------------------------|-------------------------------|------------|-------------------------------|---------|
| 1       |   | 3                          | 4                             | 5          | 6                             | 7       |
|         |   |                            | H.M.                          |            |                               |         |
| 1.      | Amendment of Resolution on Road Development re: the continuance of the Central Road Fund, as adopted by Lok Sabha on 30-3-1976.   | Shri Morarji R. Desai      | 18-6-77                       | 0 03       | Shipping and Transport        | Adopted |
| 2.      | Appointment of a Parliamentary Committee consisting of 12 members from Lok Sabha to review the rate of dividend payable by the Railway Undertaking to General Revenues and other ancillary matters in connection with Railway Finance <i>vis-a-vis</i> General Finance.       |                            |                               |            |                               |         |
| 3.      | Recommendation to Rajya Sabha to associate 6 members with the Parliamentary Committee to review the rate of dividend payable by the Railway Under taking to General Revenues and other ancillary matters in connection with Railway Finance <i>vis-a-vis</i> General Finance. | Prof. Madhu Dandavate      | 2-8-77                        | 0 03       | Railways                      | Adopted |

\*Discussed together

(ii) *Statutory Resolution*

| S. No. | Subject  | Article/Section of Constitution/Act                                  | Member who moved | Date(s) of moving and discussion | Time taken | Ministry/Department concerned | Remarks |
|--------|--|--|------------------|----------------------------------|------------|-------------------------------|---------|
| 1.     | Approval of certain notifications (a) levying an export duty on tea (b) increasing export duty on coffee and (c) levying export duty on certain categories of chromite ore and increasing the rates of export duty on certain categories of chromite ore concentrates. | Section 8(2) read with section 8(3) of the Customs Tariff Act, 1975. | Shri H.M. Patel  | 18-6-77                          | 0 16       | Finance                       | Adopted |

<sup>1</sup>

1. Approval of certain notifications (a) levying an export duty on tea (b) increasing export duty on coffee and (c) levying export duty on certain categories of chromite ore and increasing the rates of export duty on certain categories of chromite ore concentrates.

H.M.

(iii) Private Members' Resolutions

| No.  | Brief subject  | Name of the Member who moved | Date(s) of moving and discussion      | Time taken  | Ministry concerned               | Remarks               |
|------|--|------------------------------|---------------------------------------|---|----------------------------------|-----------------------|
| 1    | 2  | 3                            | 4                                     | 5   | 6                                | 7                     |
| ✓ 1. | Probe into atrocities committed during internal emergency.   | Shri Jyotirmoy Bose          | 1-4-1977 (First Session)<br>24-6-1977 | H.M.<br>2 26<br>5 minutes taken during first Session) | Home Affairs                     | Withdrawn             |
| ✓ 2. | Subversion of democratic norms by the former Prime Minister. | Shri H. V. Kamath            | 24-6-1977<br>8-7-1977<br>[23-7-1977]  | 5 07  | Home Affairs                     | Adopted               |
| 3.   | Participation of young men in nation building.               | Shri P. K. Deo               | [22-7-1977<br>25-8-1977]              | 2 32  | Education and Social Welfare     | Withdrawn             |
| 4.   | Changes in Constitution                                      | Shri Vayalar Ravi            | 15-8-1977                             | 0 01  | Law, Justice and Company Affairs | Discussion concluded. |

18. SHORT DURATION DISCUSSIONS (RULE 193)

| Sl. No. | Brief subject   | Under rule | Name of Member who raised discussion | Date(s) of discussion | Time taken | Ministry/ Department concerned | Remarks                   |
|---------|---|------------|--------------------------------------|-----------------------|------------|--------------------------------|---------------------------|
|         |   |            |                                      |                       |            |                                | H.M.                      |
| 1.      | Deterioration in law and order situation in several States.                             | 193        | Shri B.P. Mandal                     | 15-6-77               | 1          | Home Affairs                   |                           |
| *2.     | Employment of Scheduled Castes and Scheduled Tribes in services against reserved quota. | 193        | Shri Yuvraj                          | 6-8-77                | —          | Home Affairs                   | Discussion not concluded. |

\*Discussed together with the motion re: 20th, 21st and 22nd Reports of the Commissioner for Scheduled Castes and Scheduled Tribes.



19. SPEAKER

Announcements

| Sl. No. | Subject   | Date    |
|---------|---|---------|
| 1.      | Relinquishing of office by Shri S.L. Shakhder, Secretary-General of Lok Sabha and appointment of Shri Avtar Singh Rikhy as Secretary, Lok Sabha, with effect from the 18th June, 1977 | 17-6-77 |
| 2.      | Decision by the Speaker, Shri N. Sanjiva Reddy, to relinquish the office of the Speaker   | 13-7-77 |

**20. STATEMENTS BY MINISTERS**

(i) *Suo-moto* statements made/laid under Rule 372

| Sl. No. | Subject  | Name of Minister          | Date    | Time taken |
|---------|--|---------------------------|---------|------------|
| 1       | 2  | 3                         | 4       | 5          |
|         |  |                           |         | M. M.      |
| 1       | Accident to train No. 13-UP Tezpur Express between Udalguri and Rowta Bagan Stations of North-east Frontier Railway on 30-5-1977   | Prof. Madhu Dandavate     | 11-6-77 | 0 01       |
| 2       | Reported death of some persons and injury to others as a result of police firing and clashes in several constituencies in Bihar on 10-6-77 which was the first day of polling for elections to State Assembly. | Shri Charan Singh         | 13-6-77 | 0 05       |
| 3       | Incidents of violence and atrocities in Jammu and Kashmir.   | Shri Charan Singh         | 15-6-77 | 0 03       |
| 4       | Participation by Prime Minister in the Commonwealth Prime Ministers' Conference in London.   | Shri Morarji R. Desai     | 17-6-77 | 0 19       |
| 5       | Government business for the week commencing the 20th June, 1977.   | Shri Ravindra Varma       | 18-6-77 | 0 02       |
| 6       | Power shedding in Delhi and the closure of Unit No. 1 in Badarpur Thermal Power Station.   | Shri P. Ramachandran      | 22-6-77 | 0 02       |
| 7       | Change in the order of Government business for the 25th and 27th June, 1977.   | Shri Ravindra Varma       | 24-6-77 | 0 01       |
| 8       | Landing of a Pakistan twin-engine piper aircraft at Amritsar airport on the 30th June, 1977 due to bad weather and shortage of fuel.   | Shri Atal Bihari Vajpayee | 30-6-77 | 0 02       |
| 9       | Alleged incident at Palam Airport on the 1st July, 1977 relating to Shri Sanjay Gandhi and his wife.   | Shri Charan Singh         | 2-7-77  | 0 02       |
| 10      | Reported taking over of power by Army in Pakistan and arrest of Prime Minister Shri Bhutto.  | Shri Atal Bihari Vajpayee | 5-7-77  | 0 01       |

\*Statement was laid on the Table.

| 1  | 2   | 3                         | 4       | 5             |
|----|---|---------------------------|---------|---------------|
| 11 | Agreement arrived at between the employees and the management of the Indian Express Group of Newspapers.  | Shri Ravindra Varma       | 6-7-77  | H. M.<br>0 02 |
| 12 | Discontinuance of institution of Civilian Awards, namely Bharat Ratna and Padma Awards.   | Shri Morarji R. Desai     | 13-7-77 | 0 01          |
| 13 | Some deaths due to consumption of poisonous liquor in Delhi.  | Shri Charan Singh         | 14-7-77 | 0 03          |
| 14 | Agreement arrived at between the Port and Dock workers and the Management.  | Shri Ravindra Varma       | 14-7-77 | 0 01          |
| 15 | Reservation of vacancies for physically handicapped persons in group 'C' and 'D' posts in the Central Government and in comparable posts in Government of India Public Sector Undertakings.   | Dr. P. C. Chunder         | 15-7-77 | 0 04          |
| 16 | Government business for the week commencing the 18th July, 1977.  | Shri Ravindra Varma       | 16-7-77 | 0 09          |
| 17 | Resignation of Justice D. S. Mathur from the One-man Commission of Inquiry to inquire into the affairs of Maruti Group.   | Shri Charan Singh         | 20-7-77 | 0 1           |
| 18 | Government business for the week commencing the 25th July, 1977.  | Shri Ravindra Varma       | 22-7-77 | 0 06          |
| 19 | Repayment of the second instalment of additional dearness allowance deposits under the Additional Emoluments (Compulsory Deposit) Act, 1974.  | Shri H. M. Patel          | 22-7-77 | 0 04          |
| 20 | Clarification of certain information given by the Minister of Home Affairs on the 20th July, 1977 during questions on statement regarding the resignation of Justice D. S. Mathur from the One-man Commission of Inquiry to inquire into the affairs of Maruti Group. | Shri Charan Singh         | 26-7-77 | 0 03          |
| 21 | Availability of Cement.   | Shri George Fernandes     | 28-7-77 | 0 04          |
| 22 | Government business for the week commencing the 1st August, 1977.   | Shri Ravindra Varma       | 29-7-77 | 0 09          |
| 23 | Change in the financial arrangements for the construction of Shahdara-Saharanpur railway line.  | Prof. Madhu Dandavate     | 3-8-77  | 0 01          |
| 24 | Visit of the Minister of External Affairs to Tanzania and the outcome of talks held by him with the leaders of Tanzania.  | Shri Atal Bihari Vajpayee | 4-8-77  | 0 09          |

| 1  | 2  | 3                         | 4      | 5     |
|----|--|---------------------------|--------|-------|
|    |  |                           |        | H. M. |
| 25 | Flood situation in the country and steps taken by Government to meet the situation.  | Shri Surjit Singh Barnala | 5-8-77 | 0 01  |
| 26 | Question of inclusion of Sholapur Division in Central Railway.   | Prof. Madhu Dandavate     | 6-8-77 | 0 03  |
| 27 | Revised and liberalised policy for grant of passports to Indian nationals.   | Shri Atal Bihari Vajpayee | 8-8-77 | 0 32  |
| 28 | Some policy aspects relating to Postal and Telecommunication services.   | Shri Brij Lal Verma       | 8-8-77 | 0 16  |
| 29 | Introduction of Police Commissioner System in Delhi.   | Shri Charan Singh         | 8-8-77 | 0 05  |
| 30 | Publication of a photostat copy of a MISA warrant dated the 26th June, 1975 issued by the then Deputy Commissioner of Delhi. | Shri Charan Singh         | 8-8-77 | 0 15  |

\*Statement was laid on the Table.

(ii) *Statements under Direction 115*

| Brief Subject  | Name of Member who laid the statement | Minister who laid the statement in reply | Date   | Time taken    |
|--|---------------------------------------|--|--------|---------------|
| Certain information given by the Minister of Home Affairs on the 22nd June, 1977 in answer to Unstarred Question No. 1390 regarding alleged lathi charge in Tihar Jail, Delhi, during emergency. | Shri Kanwar Lal Gupta                 | Shri Charan Singh                        | 8-8-77 | H. M.<br>0 05 |

(iii) *Matters under Rule 377*

| Sl. No. | Subject   | Name of Member who raised the matter | Minister who made the statement             | Date    | Time taken    |
|---------|---|--------------------------------------|---|---------|---------------|
| 1       | 2   | 3                                    | 4   | 5       | 6             |
| 1       | Appointment by Government of a Committee headed by Shri N.A. Palkhiwala to suggest measures for rationalisation of direct taxation laws.  | Shri Jyotirmoy Bosu                  | —   | 29-6-77 | H. M.<br>0-07 |
| 2       | Shifting of the Pay and Accounts Office of Defence Accounts Department from Mathura to Nasik Road Camp.   | Shri Maniram Bagri                   | —   | 30-6-77 | 0-09          |
| 3       | Statement made by the Minister of Home Affairs in the House on the 13th July, 1977 during the reply to the discussion on the Demands for Grants of the Ministry of Home Affairs about thinking during emergency to kill top opposition leaders. | Shri Y.B. Chavan                     | Shri Charan Singh and Shri Morarji R. Desai | 14-7-77 | 0-24          |
| 4       | Alleged bank accounts abroad in the names of Shri Sanjay Gandhi and Shrimati Maneka Gandhi.   | Shri Jyotirmoy Bosu                  | —   | 14-7-77 | 0-07          |
| 5       | News item appearing in the "Newsweek" dated the 11th July, 1977 about role of Shri Sanjay Gandhi in award of a contract for off-shore drilling to a French Company.   | Dr. Subramaniam Swamy                | —   | 16-7-77 | 0-04          |
| 6       | Reported lock-out declared by Pfizer Ltd., in its Thana plant throwing out of employment more than one thousand employees.  | Shri Jyotirmoy Bosu                  | —   | 18-7-77 | 0-01          |
|         | Reported difficulties of the students in getting admission to the various colleges in Delhi.  | Shri K. Lakshappa                    | —   | 20-7-77 | 0-06          |

| 1  | 2  | 3                         | 4                     | 5       | 6            |
|----|--|---------------------------|-----------------------|---------|--------------|
| 8  | Reported laying off of thousands of Jute workers all over the country by the Jute mill owners and recent lock-out in J.K. Jute Mills, Kanpur thereby rendering 2000 workers unemployed.      | Shri Jyotirmoy Bosu       | —                     | 20-7-77 | H.M.<br>0-01 |
| 9  | Allotment of seat to the Leader of the Opposition in the Central Hall at the time of swearing in ceremony of the President on the 25th July, 1977.   | Shri Vayalar Ravi         | Shri Morarji R. Desai | 26-7-77 | 0-04         |
| 10 | Certain retrenched employees of "Vir Arjun" having not been reinstated after resumption of publication of the daily from the 1st July, 1977.   | Shri Bhagat Ram           | —                     | 26-7-77 | 0-05         |
| 11 | Reported closure of Jute Mills in Katihar (North Bihar) resulting in unemployment of 3,500 workers.  | Shri Yuvraj               | —                     | 27-7-77 | 0-07         |
| 12 | Reported strike in the Jute industry of West Bengal with effect from the 28th July, 1977 to protest against the retrenchment, and lay off in the Jute Industry and for non-payment of bonus. | Shri Sougata Roy          | —                     | 27-7-77 | 0-03         |
| 13 | Dismissal of Ministry in Tripura by the Governor without ascertaining the majority on the floor of the Assembly.   | Shri Vayalar Ravi         | —                     | 28-7-77 | 0-03         |
| 14 | Conflicting statements reported to have been made by the Minister of Commerce, Civil Supplies and Cooperation and Minister of Information and Broadcasting about use of and repeal of MISA.  | Shri Jyotirmoy Bosu       | —                     | 28-7-77 | C-03         |
| 15 | Failure of rains in the districts of Madhubani and Darbhanga in Bihar affecting the Khariff crop and leading to starvation and unemployment amongst agricultural labourers.                  | Shri Hukmdeo Narain Yadav | —                     | 28-7-77 | 0-02         |

| 1  | 2   | 3                         | 4                     | 5       | 6     |
|----|---|---------------------------|-----------------------|---------|-------|
|    |   |                           |                       |         | H. M. |
| 16 | Reported clearance of sub-standard engines for MIGs during the emergency resulting in crashes of the MIGs.  | Dr. Subramaniam Swamy     | Shri Jaggivan Ram     | 29-7-77 | 0-06  |
| 17 | Prohibition in the country.   | Shri Maniram Bagri        | ..                    | 29-7-77 | 0-02  |
| 18 | Spreading of Kalazar in Vaishali district of Bihar.   | Shri Ram Vilas Paswan     | ..                    | 29-7-77 | 0-04  |
| 19 | Demonstration in front of the Prime Minister's House and presentation of a Memorandum on soaring prices.  | Shri Vayalar Ravi         | Shri Morarji R. Desai | 29-7-77 | 0-06  |
| 20 | Reported retrenchment of the "Mazdoors" in thousands from the various departments of the Union Territory of Andaman and Nicobar Islands.  | Shri Manoranjan Bhakta.   | ..                    | 29-7-77 | 0-02  |
| 21 | Inadequate ferry service between Masinari Ghat and Sakinagar Ghat on the Eastern Railway.   | Shri Yuvraj               |                       | 1-8-77  | 0-04  |
| 22 | Rise in the water level of all the rivers in the country thereby causing damage to crops, life and property of the people despite crores of rupees having been spent on flood control.                    | Shri Vinayak Prasad Yadav | ..                    | 1-8-77  | 0-04  |
| 23 | Answer given on the 25th July, 1977 to Unstarred Question No. 4638 regarding laying on the Table of the House the copies of the building plans of the former Prime Minister's House.                      | Shri Hari Vishnu Kamath   | Shri Sikandar Bakht   | 1-8-77  | 0-04  |
| 24 | The Indian Red Cross Society having spent about Rs. 50 lakhs out of the sale proceeds of their relief material received for distribution amongst distressed people and some other financial transactions. | Shri Jyotirmoy Bosu       | ..                    | 1-8-77  | 0-03  |



| 1  | 2  | 3                          | 4  | 5      | 6             |
|----|--|----------------------------|----|--------|---------------|
| 25 | Widespread demand for payment of 8.33 percent bonus for the workers including the workers engaged in Public Sector Industries.   | Shri Chitta Basu           | .. | 1-8-77 | H. M.<br>C-03 |
| 26 | Several bridges of the Railways and Roads in Sami, Harij, Patan and Chanasma talukas in Gujarat having been washed away by heavy rains and several houses and huts having collapsed due to unprecedented rains.      | Shri K. S. Chavda          | .. | 2-8-77 | C-02          |
| 27 | Reported act of lawlessness and gangsterism committed in Punjab University Campus.   | Dr. Baldev Prakash         | .. | 2-8-77 | C-02          |
| 28 | Outcome of the Chief Ministers' conference held on the 30th and 31st July, 1977.   | Shri K. Mallanna           | .. | 2-8-77 | C-02          |
| 29 | Flood situation developing in different parts of the country particularly in West Bengal leading to deployment of Army for rescue operations.  | Shri Samar Guha            | .. | 2-8-77 | C-05          |
| 30 | Heavy rains and floods in Banaskantha, Gujarat causing damage to Railways and Road bridges and loss of human lives.  | Shri Motibhai R. Chaudhery | .. | 2-8-77 | C-02          |
| 31 | Meeting of Advisory Council associated with the Administrator of the Union territory of Lakshadweep held at Kavaratti, the headquarters of the Union territory on the 3rd August, 1977 during the Lok Sabha Session. | Shri P. M. Sayeed          | .. | 3-8-77 | C-03          |
| 32 | Rising of rivers Ganga and Ghagra in U.P., floods in large areas of West Bengal, Bihar, Delhi, Haryana and Rajasthan and inadequacy of flood prevention measures.  | Shri Yadendra Dutt         | .. | 3-8-77 | C-07          |
| 33 | Havoc caused by the recent floods in the Mangalore city and Mangalore Taluk.   | Shri Janardhana Poojary    | .. | 3-8-77 | C-03          |

| 1  | 2   | 3                            | 4  | 5      | 6             |
|----|---|------------------------------|----|--------|---------------|
| 34 | Serious situation arising out of the large scale retrenchment, closures, illegal lockouts, lay offs in Jute Mills in various states affecting several thousand workers.   | Shri Dinen Bhattacharya      |    | 3-8-77 | H. M.<br>0-05 |
| 35 | Power crisis in Delhi due to agitation by about 25,000 employees of DESU.   | Shri Vayalar Ravi            | .. | 4-8-77 | 0-01          |
| 36 | Restrictions proposed by D. D. A. on Doctors' clinics and Nursing Homes in residential areas.   | Dr. Sushila Nayar            |    | 4-8-77 | 0-01          |
| 37 | Six million tonnes of wheat lying in the open in Chandigarh and other centres of Punjab and Haryana and measures required to protect it from rains.   | Shri Yadendra Dutt           |    | 4-8-77 | 0-01          |
| 38 | Setting up of Civil Rights Commission.  | Shri G.M. Banatwalla         |    | 5-8-77 | 0-05          |
| 39 | Dislocation of railway traffic between Delhi-Jaipur and Ahmedabad and other losses due to floods.   | Shri Hukam Chand Kachwai     |    | 5-8-77 | 0-04          |
| 40 | Transfer of High Court Judges back to their original States.  | Shri Nirmal Chandra Jain     | .. | 6-8-77 | 0-04          |
| 41 | Decision of the Government to split Fertiliser Corporation of India into four units.  | Shri K. Lakkappa             | .. | 6-8-77 | 0-05          |
| 42 | Retrenchment of Labourers in various Government Departments of the Union territory of Lakshadweep.  | Shri P. M. Sayeed            | .. | 6-8-77 | 0-02          |
| 43 | Observance of the Centenary year of 'Vande Mataram'.  | Shri Samar Guha              | .. | 6-8-77 | 0-03          |
| 44 | Crisis facing the small scale and cottage sectors of the shoe industry leading to lay-off and unemployment of thousands of workers following the imposition of excise duty on all footwear manufactured with 'brand' names. | Shri Shambhu Nath Chaturvedi | .. | 6-8-77 | 0-05          |

| 1  | 2   | 3                           | 4  | 5      | 6    |
|----|---|-----------------------------|----|--------|------|
|    |   |                             |    |        | H. M |
| 45 | Alleged violation of Guest Control Order at a Dinner Party hosted on the 4th August, 1977 at Karnataka House.               | Shri Jyotirmoy Bosu         | .. | 6-8-77 | 0-05 |
| 46 | Famine like conditions in the various islands of Andaman and Nicobar Islands due to failure of crops.                       | Shri Manoranjan Bhakta      |    | 6-8-77 | 0-03 |
| 47 | Sharing of Ganga waters with Bangladesh through the Farakka Barrage.  | Shri Krishna Chandra Halder | .. | 8-8-77 | 0-01 |
| 48 | Opening of Srinagar-Rawalpindi and Suchetgarh-Sialkot roads.  | Shri Baldev Singh Jasrotha  | .. | 8-8-77 | 0-02 |
| 49 | Financial assistance given to Karnataka for drought relief works and the manner in which the funds were spent in the State. | Shri S. Nanjesh Gowda       | .. | 8-8-77 | 0-05 |
| 50 | Reported two hours strike on 4-8-77 by the employees of Life Insurance Corporation all over the country.                    | Shri Dinen Bhattacharya     | .. | 8-8-77 | 0-04 |
| 51 | Maharashtra-Karnataka boundary dispute.   | Shri Keshavrao Dhondge      | .. | 8-8-77 | 0-03 |
| 52 | Grant of 'Onam' festival advance to Central Government employees in Kerala.   | Shri Vayalar Ravi           | .. | 8-8-77 | 0-02 |
| 53 | Reported dilapidated condition of the grave of the late President Shri Fakhruddin Ali Ahmed.                                | Shri Mohd. Shafi Qureshi    | .. | 8-8-77 | 0-02 |
| 54 | Reported poor quality of cotton seeds supplied to the farmers of Gujarat and the consequent loss of cotton crop.            | Shri Anant Dave             |    | 8-8-77 | 0-04 |
| 55 | Attempts of monopoly houses to scuttle Rs. 100 crore Government supported newsprint project of the Mysore Paper Mills.      | Shrimati Mrinal Gore.       | .. | 8-8-77 | 0-04 |

(iv) Statements under Direction 16 correcting information regarding Starred Questions

| Sl. No. | Brief subject  | Name of Minister    | Date    | Time taken |
|---------|--|---------------------|---------|------------|
|         |  |                     |         | H. M.      |
| 1       | Correcting the answer given on 5-4-77 to Starred Question No. 2 by Shri Jyotirmoy Bosu regarding purchase of cranes by Oil and Natural Gas Commission from Demag of Germany.   | Shri H. N. Bahuguna | 19-7-77 | 0—04       |
| 2       | Correcting reply given on 4-7-77 to a supplementary on Starred Question No. 314 by Shri Nawab Singh Chauhan regarding officers in the Ministry of Works and Housing having own houses and living in Government Quarters. | Shri Sikandar Bakht | 19-7-77 | 0—05       |
| 3       | Correcting reply given on 27-6-77 to a supplementary on Starred Question No. 209 by Shri P. K. Kadiyan regarding regularising of unapproved colonies in Delhi.   | Shri Sikandar Bakht | 19-7-77 | 0—01       |

**21. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS**

| Business  | Time         | Percentage to the total time taken |
|---|--------------|------------------------------------|
|   | H. M.        |                                    |
| <b>ADJOURNMENT MOTIONS</b> . . . . .  | —            | —                                  |
| <b>BILLS</b>  |              |                                    |
| (a) Government Bills . . . . .  | 43 04        | 13·2                               |
| (b) Private Members' Bills . . . . .  | 8 19         | 2·6                                |
| <b>BUDGETS</b>  |              |                                    |
| (a) Railway Budget . . . . .  | 23 30        | 7·2                                |
| (b) General Budget . . . . .  | 115 36       | 35·5                               |
| (c) Budget in respect of State under President's rule . . . . .   | 1 24         | 0·4                                |
| <b>CALLING ATTENTION NOTICES (Rule 197)</b> . . . . .   | 9 46         | 3·0                                |
| <b>DISCUSSIONS</b>  |              |                                    |
| (a) Short Duration Discussions (Rule 193) . . . . .   | *1 29        | 0·4                                |
| (b) Half-an-hour Discussions (Rule 55) . . . . .  | 5 12         | 1·6                                |
| <b>MOTIONS</b>  |              |                                    |
| Motions (Rules 191 & 342) . . . . .   | *34 27       | 10·6                               |
| <b>QUESTIONS</b> . . . . .  | 48 41        | 14·5                               |
| <b>RESOLUTIONS</b>  |              |                                    |
| (a) Government Resolutions . . . . .  | 0 06         | ..                                 |
| (b) Statutory Resolutions . . . . .   | 0 16         | 0·1                                |
| (c) Private Members' Resolutions . . . . .  | 10 06        | 3·1                                |
| <b>STATEMENTS (Rule 372)</b> . . . . .  | 3 03         | 0·1                                |
| <b>OTHER MATTERS</b> such as Papers laid on the Table, Questions of Privilege, Obituary References, Points of Orders etc. . . . . | 21 01        | 6·                                 |
|   | <hr/> 326 00 | <hr/> 100·                         |

\*Joint discussion took place on a Short Duration Discussion [*Vide* Statement No. S. No. 2] and a Motion [*vide* Statement No. 7(ii), S. No. 4]. Time taken on joint discussion has been shown under Motions.